

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:3510  
ANSWERED ON:03.09.2012  
FLOOR SPACE INDEX  
Rajendran Shri C.

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government has fixed any Floor Space Index (FSI) in the residential areas coming under different Cantonment Boards in the country;
- (b) if so, the details thereof;
- (c) whether the FSI is very low compared to the areas in and around the Cantonment Boards;
- (d) if so, the details thereof and the action taken by the Government in this regard;
- (e) whether, there have been requests to increase the FSI in the said residential areas; and
- (f) if so, the details thereof and the action taken thereon?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) & (b): Out of 62 Cantonments in the country, Floor Space Index (FSI) restrictions have been imposed in 18 Cantonments as in Annexure-I. In 14 Cantonments in Southern Command, these restrictions have been imposed by General Officer Commanding-in-Chief in exercise of the statutory powers vested in him under the Cantonments Act. However, in Secunderabad Cantonment, Government has relaxed FSI restrictions for certain categories of buildings. In the case of remaining 4 Cantonments, FSI restrictions are by the way of provisions contained in their building bye-laws.

(c) & (d): In 15 Cantonments where FSI restrictions have been imposed, FSI is lower in comparison to the adjoining areas to prevent over crowding. In the remaining 3 Cantonments i.e. Ajmer, Cannanore and Kamptee, FSI is the same as in areas around the Cantonments.

(e) & (f): Yes, Madam. Requests for increase in FSI have been received from certain quarters which are under examination.